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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

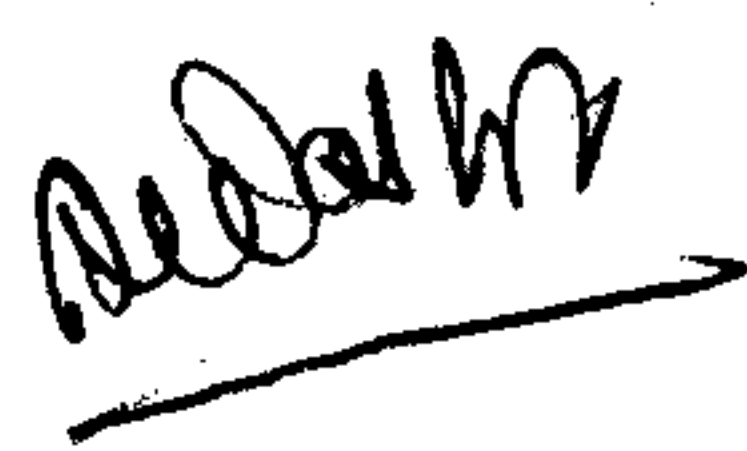
**CP(CAA) No. 70/NCLT/AHM/2018
CA(CAA) No. 10/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2018**

Name of the Company: Asnani Builders and Developers Ltd.,
Asnani Lifespaces Pvt. Ltd.,
Anani Ventures Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

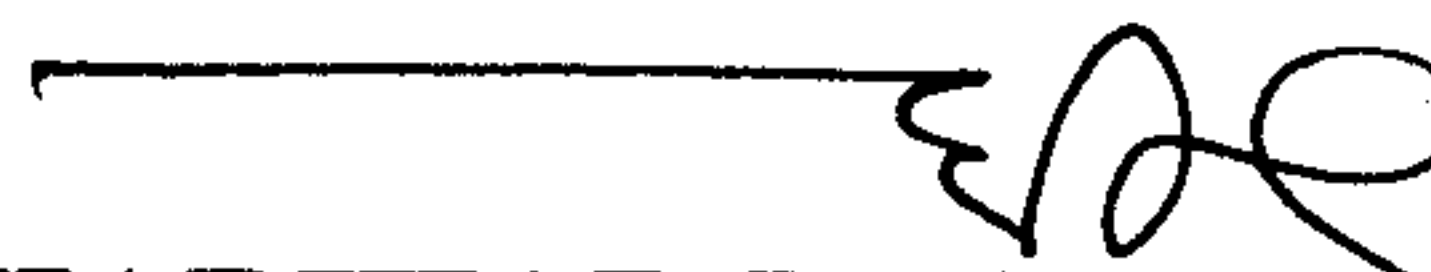
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	es Ashish c. Doshi	PCs	Applicants	
2.				

ORDER

Advocate Mrs. Swati Soparkar is present for the Petitioners.

The present Company Application is filed as the second stage motion petition for seeking sanction of the proposed company scheme. As in the present matter, necessary directions were passed by the Division Bench of this Tribunal. Since, the Coram of the Division Bench is not available today, case is adjourned.

List the matter on 25.6.2018


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 14th day of June, 2018.